

1. 14 लाख युवकों के भाग लेने से लाभ प्राप्त करने का अनुमान है।

(च) ग्रामीण युवक स्वावलम्बी शिक्षण के लिए साक्षरता और अंक ज्ञान प्राप्त कर अपनी कार्यात्मक क्षमताओं में वृद्धि के अवसर प्राप्त कर सकें, इस बात को ध्यान में रखते हुए नेहरू युवक केन्द्रों के कार्यकलापों में खेल-कूद में प्रशिक्षण, सांस्कृतिक कार्यक्रमों का आयोजन, सामुदायिक सेवा के लिए कार्य शिविरों का आयोजन, युवा नेतृत्व प्रशिक्षण शिविरों का आयोजन, युवा क्लबों/महिला मण्डलों के निर्माण और संचालन में सहायता देना विभिन्न व्यवसायों में व्यावसायिक प्रशिक्षण, जिसका लक्ष्य स्वतः रोजगार तथा चेतना संघों/प्रौढ़ शिक्षा केन्द्रों को स्थापित करना शामिल है।

#### **Widening of Cuttack-Bhubaneswar Road**

2881. SHRI CHINTAMANI PANIGRAHI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Central Government has sanctioned the doubling of Cuttack-Bhubaneswar road costing Rs. 17.5 crores;

(b) if so, whether the work will be undertaken in 1982-83; and

(c) which other roads in Orissa have been sanctioned for further improvements?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITA RAM KESARI): (a) and (b). Presumably the Hon. Member has in mind the proposal for widening the Cuttack-Bhubaneswar Section of National Highway No. 5 to four lanes. A provision of Rs. 3 crores has been made in the 1980-85 Plan for widening se-

lected portions of this section including acquisition of land for the purpose. The detailed estimates to be sanctioned against this provision have not yet been received in this Ministry. However, the alignment proposals received in this respect recently are under finalisation. It is, therefore, premature at this stage to indicate when the work will be undertaken.

(c) Constitutionally the Central Govt. are responsible for the National Highways only and all roads other than National Highways in the States are the responsibility of the State Govt. concerned. As for National Highways in Orissa, against a provision totalling to Rs. 37.57 crores made in the 1980-85 Plan for the improvement of National Highways No. 5, 5A, 6, 23, 42 and 43 in Orissa, estimates totalling to Rs. 9.07 crores have so far been sanctioned. Further sanctions for improvement of National Highways in the State would depend upon the allocations available in the remaining years of the 6th Plan, the traffic and safety requirements and *inter-se* priority of the various improvement works necessary.

#### **Resumption of Passenger Trains to and from Mangalore**

2882. SHRI OSCAR FERNANDES: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that some passenger trains to and from Mangalore have been suspended for some time;

(b) if so, reasons thereof; and

(c) when will the same be resumed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) and (c). Two pairs of passenger trains on M.G. and one pair on B.G. to and from Mangalore remain can-

cancelled, 285/286 M. G. Mangalore-Bangalore Fast Passenger will be restored when Subrahmanya Road Sakleshpur section is restored fit for passenger traffic and 273/274 M. G. Mangalore-Kabakaputtur Passenger when the coal position improves. 537/546 B.G. Cannanore-Mangalore which does not serve any specific stream of commuters traffic is not proposed to be restored at present for want of diesel locos.

#### **Patronisation of Black Listed Firm by AIIMS**

2883. SHRI RASHEED MASOOD:  
SHRI RAJNATH SONKAR  
SHASTRI:  
SHRI RAJESH KUMAR  
SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a manufacturing firm 'Dhawsons' is being patronised by the AIIMS despite the fact that the firm is black listed and has supplied contaminated glucose to the AIIMS on more than one occasion;

(b) whether it is also a fact that recently the life of a patient who was being administered contaminated glucose (intravenous) supplied by the firm was saved by timely intervention of a doctor; and

(c) if so, whether Government have made any inquiry into circumstances under which the black listed firm is enjoying patronage by the AIIMS and if so, the details thereof and the action taken by the Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE: (KUMARI KUMUD BEN M. JOSHI): (a) No.

(b) No. As per the standing instructions operative in the All India Institute of Medical Sciences Hospital, I. V. fluids are inspected by the Nursing

Staff before being administered to the patients.

(c) It has been reported by the All India Institute of Medical Sciences that immediately after the first contamination was detected, the Drugs Controller of Delhi Administration was informed and the Drug Inspector visited the Institute Hospital on 5th January, 1982 as well as on the 18th February, 1982 and took away the contaminated bottles on both the occasions, for analysis. Further purchase of I.V. fluids from the M/s. Dhawsons Pharmaceuticals was stopped by the Institute with effect from the 23rd December, 1981.

#### **Resumption of Chotila Rail Service In Gujarat**

2884. SHRI DIGVIJAY SINH: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that several representations have been made to restore the then Chotila railway service in Gujarat after its being discontinued in 1980;

(b) whether reasons for not restoring the service;

(c) whether Surat-Deval station most important for producing silica in Gujarat falls on this sector; and

(d) if so, whether the Government propose to restore this essential rail service?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) and (c). With conversion of Viramgam-Hapa section into BG, the Than-Chotila MG section had to be closed. The silica traffic from Surat-Deval is now being satisfactorily cleared by BG from Than station which is just 11 Kms. away.

(d) There is no proposal to restore services on Than-Chotila section.